

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: January 27, 2006

No. 13 /DR(S)/2006

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Ram Shankar Verma-II**, Additional District & Sessions Judge, Azamgarh, till the new District & Sessions Judge, Azamgarh assumes charge of his office.

No. 14 /DR(S)/2006

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Ali Zamin**, Special Judge/ Additional District & Sessions Judge, Ghaziabad, till the new District & Sessions Judge, Ghaziabad assumes charge of his office.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 16 / DR (S)/ 2006, Dated: Allahabad: January 27, 2006

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Treasury Officers, Azamgarh & Ghaziabad.
7. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
8. The District & Sessions Judges, Azamgarh & Ghaziabad. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Section Officer (Admin.C Section), High Court, Allahabad
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judges, Azamgarh & Ghaziabad. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)